

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 213 OF 2017

Dated: 29th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s KCP Limited

.... Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan
Mr. Rahul Kumar Sharma for R-1

Ms. Purna Singh
Ms. Rajshree Chaudhary for R-3

ORDER

This matter could not reach before the Bench.

List the matter for hearing on **04.11.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj